

(11)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/412/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Aashish Jain Lunia
For Suresh & Suresh

Counsel for Respondent



2. Monica Chopda
For T.K. Bhaskar &
K. Harishankar

Counsel for Petitioner



ORDER

Ms. Monica Chopda, Counsel for Petitioner present. Ms. Aashish Jain Lunia, counsel for Respondent present and filed counter, and furnished copy of the same to the other side. Counsel for Petitioner prayed time for making reply to the counter. Time extended at request. Put up on **05.09.2017 at 10.30 A.M.**

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(K. Anantha Padmanabha Swamy)
Member (Judicial)